

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:207

ANSWERED ON:18.11.2002

KYOTO PROTOCOL

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have decided to ratify the Kyoto protocol of 1997 for a time bound reduction of green house gases responsible for global warming and climate changes;

(b) if so, the details thereof;

(c) if not, the stand taken by Government and other developing countries in this regard; and

(c) the steps taken by the Government so far for reduction of green house gases since 1997 along with the success achieved in this matter ?

Answer

THE MINISTER OF ENVIRONMENT AND FOREST (SHRI T.R. BAALU):

(a) to (c) India acceded to the Kyoto protocol to United Nations Framework Convention on climate change in August, 2002. The Kyoto protocol commits developed countries to reduce their emissions of green house gases by an average of 5.2% with reference to 1990 emission levels during the period 2008-2012. It does not provide for similar emission reduction commitments for the developing countries.

(d) The steps taken by the Government to address green house emissions include measures relating to energy efficiency, energy conservation, power sector reforms renewable energy programme, fuel switching to cleaner energy, afforestation and conservation of forests, efficient utilization of coal, reduction of gas flaring, installation of heat recovery system in oil and power sector, standardization of fuel efficient irrigation pump sets and better cultivar practices.